

neighbourhood, and the leadership of the freedom movements in South Africa, to see that the attempts to break the unity in the ranks of the anti-apartheid forces do not succeed.

[*Translation*]

**Clearance to Indira Sarovar Jal Vidyut Yojana**

4447. SHRI MAHENDRA SINGH : Will the PRIME MINISTER be pleased to state :

(a) the time by which Indira Sarovar Jal Vidyut Yojana in Madhya Pradesh is likely to be cleared under the provisions of Forest (Conservation) Act, 1980 ; and

(b) whether the members of working group constituted by the Department of Environment had inspected the project site in April, 1984 and also submitted their inspection report and if so, the reasons for delay in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Decision may not be possible till the Bastar Master Plan (referred to below) is not furnished by M.P. Government.

(b) The Working Group of the Department of Environment visited the site in February and April, 1984. They desired the State Government of Madhya Pradesh to send the Bastar Master Plan, considered necessary for environmental appraisal, but this has not been received. The appraisal report was finalised in February, 1985.

[*English*]

**Ill treatment of Indian girls by visiting tourists.**

4448. SHRI MURLI DEORA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a good many number of girls and women from India are tricked into "marriage of convenience" with visiting tourists from Gulf countries and later find themselves undergoing prosecu-

tion from their husbands or gravely ill-treated so that they return to India; and

(b) the protection offered by our Emigration laws to such women and how is it ensured that such marriages are genuine and are not merely "marriages of convenience" ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI-MATI RAM DULARI SINHA) : (a) There are reports about tourists from Gulf countries marrying Muslim girls of poor families. Such marriages generally take place due to economic compulsions and inducements.

(b) Our Emigration laws do not cover such cases as they are meant for safeguarding the interest of workers (males or females). The State Governments concerned are alive to the situation and are maintaining due vigilance in the matter.

**Tree Plantation in Rajasthan**

4450. SHRI JUJIAR SINGH : Will the PRIME MINISTER be pleased to state :

(a) how much amount has been spent in Rajasthan on the programme of Tree Plantation last year and what is the cost worked out per tree ;

(b) whether the care and preservation of Traditional Forests is being neglected since the tree plantation programme have started and that much more trees from Traditional Forests have been destroyed than the number of new trees planted at heavy costs under the new programme; and

(c) the efforts Government propose to make to preserve the Traditional Forests in Rajasthan and elsewhere ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) An amount of Rs. 1496.13 lakhs has been spent on raising and planting of 857 lakh seedlings during 1984-85. The average cost per seedling works out to Rs. 1.75.